

English versions) promulgated by the President on the 27th September, 1991, under article 123 (2) (a) of the Constitution. [Placed in Library See No. LT-712/91]

(Interruptions)

SHRI SRIKANTA JENA (Cuttack) Sir, we are all concerned about the behaviour of the Election Commission. The Election Commission is totally partial... *(Interruptions)*

14.13 hrs.

ANNOUNCEMENT BY DEPUTY -
SPEAKER

[English]

MR. DEPUTY-SPEAKER: In connection with the discussion of the Statutory Resolution regarding approval of the Proclamation issued by the President under article 356 of the Constitution in relation to the State of Meghalaya in the House today, copies of the Proclamation, Order issued in pursuance of the Proclamation and Governor's Reports are available at the Publications Counter.

Members may please collect copies thereof from the Publications Counter.

14.13 1/2 hrs.

RESIGNATION BY MEMBER

[English]

MR. DEPUTY-PEAKER: I have to inform the House that Shri Gangula Prathap Reddy, an elected Member of this House from Nandyal constituency of Andhra Pradesh handed over a letter to the hon. Speaker personally on 23rd September, 1991 resigning from membership of Lok Sabha with immediate effect. He accepted his resignation with effect from 23rd September, 1991.

(Interruptions)

MR. DEPUTY-SPEAKER: Kindly take your seats.

(Interruptions)

MR. DEPUTY-SPEAKER: Shri Srikanta Jena, Kindly exercise your influence over your friends. Kindly take your seats.

(Interruptions)

SHRIB. VIJAYKUMAR RAJU: Sir when we were raising this point, the Speaker adjourned the House... *(Interruptions)*

MR. DEPUTY-SPEAKER: I request the hon. Members to take their seats.

(Interruptions)

MR. DEPUTY-SPEAKER: Hon'ble Members, you are men of experience. You were in the Government and you shall have to be in the Government. You have got an opportunity to ventilate your grievances. Let us follow certain rules. We have made rules and we shall also respect the rules.

(Interruptions)

14.16 hrs.

SICK INDUSTRIAL COMPANIES (SPECIAL PROVISIONS) AMENDMENT BILL

[English]

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I beg to move for leave to introduce a Bill to amend the Sick Industrial Companies (Special provisions) Act, 1985.

MR. DEPUTY-SPEAKER: Motion moved:

"That leave be granted to introduce a Bill to amend the Sick Industrial Companies (Special Provisions) Act, 1985".

(Interruptions)